

Annexure 3

Name of Corporate Debtor : Ankit Metal & Power Limited

Date of Commencemnt of CIRP : 03 May 2024

(Version 1: Pursuant to claims received and updated as on 23 May 2024)

List of Secured Financial Creditor (Other than the financial creditor belonging to any class of creditor)

SI No.	Name of creditor	Details of claim received		Details of claim Admitted						Amount of contingent claim	Amount of any mutual dues that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks if any
		Date of receipt	Amount claimed	Amount of claim admitted	Financial Debt	Amount covered by security interest	Amount covered by Guarantee	Whether related party?	% of voting Share in COC if applicable					
1	Assets Care & Reconstruction Enterprise Limited Trustee of ACRE-39-Trust	13-May-24	2,852,706,285	2,674,605,570	Financial Creditor	2,674,605,570	-	NO	9.75%	-	-	-	178,100,715	
2	Assets Care & Reconstruction Enterprise Limited Trustee of ACRE-43-Trust	13-May-24	680,618,859	641,308,347	Financial Creditor	641,308,347	-	NO	2.34%	-	-	-	39,310,512	
3	Assets Care & Reconstruction Enterprise Limited Trustee of ACRE-45-Trust	13-May-24	3,092,427,833	2,897,001,021	Financial Creditor	2,897,001,021	-	NO	10.56%	-	-	-	195,426,812	
4	Assets Care & Reconstruction Enterprise	13-May-24	19,567,779,796	15,438,272,812	Financial Creditor	15,438,272,812	-	NO	56.29%	-	-	-	4,129,506,984	
5	Canara Bank, Asset recovery Management Branch, Kolkata	14-May-24	853,038,275	586,365,271	Financial Creditor	586,365,271	-	NO	2.14%	-	-	-	266,673,004	
6	M/s Rare Asset Reconstruction Limited	15-May-24	1,269,502,579	1,219,086,948	Financial Creditor	1,219,086,948	-	NO	4.44%	-	-	-	50,415,631	
7	Alchemist Asset Reconstruction Company	16-May-24	507,972,044	408,830,685	Financial Creditor	408,830,685	-	NO	1.49%	-	-	-	99,141,359	
8	UCO Bank	16-May-24	2,272,335,117	1,981,083,143	Financial Creditor	1,981,083,143	-	NO	7.22%	-	-	-	291,251,974	
9	Union Bank of India	17-May-24	1,782,403,291	1,579,869,730	Financial Creditor	1,579,869,730	-	NO	5.76%	-	-	-	202,533,561	
Total			32,878,784,079	27,426,423,527	-	27,426,423,527	-	-	100%	-	-	-	5,452,360,552	

Annexure - Security Interest

Lender	Facility	Security Interest
	1. For Term Loans , WCTL & FITL	<p>A) First pari -passu charge by way of hypothecation of all the Borrower's movable fixed assets, including movable and immovable plant & machinery, machinery spares, tools and accessories, vehicles and other moveable assets both present and future;</p> <p>B) Second pari passu hypothecation and charge on the entire current assets of the Borrower, both present and future;</p> <p>C) First Pari-passu mortgage and charge on the pieces and parcels of land measuring about 82.52 Acres situated at Village- Jorehira Mouza- Burat, Jorehira & Sonpura, P.S- Chattna Dist. Bankura, West Bengal, standing in the name of the Borrower;</p> <p>D) First Pari-passu mortgage and charge on the pieces and parcels of land measuring about 10.47 Acres situated at Village- Jorehira Mouza- Burat, ,Jorehira & Sonpura, P.S- Chattna Dist. Bankura, West Bengal, standing in the name of Sarita Steel & Power Ltd;</p>
<p>1. Assets Care & Reconstruction Enterprise Limited Trustee of ACRE-39-Trust</p> <p>2. Assets Care & Reconstruction Enterprise Limited Trustee of ACRE-43-Trust</p> <p>3. Assets Care & Reconstruction Enterprise Limited Trustee of ACRE-45-Trust</p> <p>4. Assets Care & Reconstruction Enterprise Limited Trustee of ACRE-46-Trust</p> <p>5. Canara Bank, Asset recovery Management Branch, Kolkata</p> <p>6.M/s Rare Asset Reconstruction Limited</p> <p>7. Alchemist Asset Reconstruction Company Limited</p> <p>8. UCO Bank</p> <p>9.Union Bank of India</p>	2) For Working Capital Finance	<p>A) First pari passu hypothecation and charge on the entire current assets of the Borrower, both present and future;</p> <p>B) Second pari-passu charge by way of hypothecation of all the Borrower's movable fixed assets, including movable and immovable plant & machinery, machinery spares, tools and accessories, vehicles and other moveable assets both present and future</p> <p>C) Second Pari-passu mortgage and charge on the pieces and parcels of land measuring about 82.52 Acres situated at Village- Jorehira Mouza- Burat, Jorehira & Sonpura, P.S- Chattna Dist. Bankura, West Bengal, standing in the name 9f the Borrower;</p> <p>D) Second Pari-passu mortgage and charge on the pieces and parcels of land measuring about 10.47 Acres situated at Village- Jorehira Mouza- Burat, Jorehira & Sonpura, P.S- Chattna Dist. Bankura, West Bengal, standing in the name of Sarita Steel & Power Ltd;</p>
	3) Common collateral for all Facilities (Tem Loan, Funded Interest Term Loan, Working Capital Term Loan & Working capital finance)	<p>A) Pledge of entire promoter and promoter group stake in the company (in demat form), representing 66.50% of the total Paid Up Capital (PUC) of the Company (subject to compliance with Section 185 of the Companies Act 2013) (Individual promoters hold 2.06% of the PUC and associate concerns belonging to the promoter group hold 64.44% of the PUC)</p> <p>B) Equitable mortgage of part of the Corporate Office of the group at SKP House, 132 A, S.P. Mukherjee Road, Kolkata-700026 standing in the name of group / associate Companies .</p> <p>C) Irrevocable, unconditional Personal Guarantee of Mr. Suresh Kumar Patni, Mr. Rohit Patni, Mr. Ankit Patni and Mrs. Sarita Patni.</p> <p>D) Corporate Guarantee of Vasupujya Enterprises Pvt. Ltd., Poddar Mech-Tech Services Pvt. Ltd, Suanvi Trading & Investment Co. Pvt. Ltd & Sarita Steel & Power Ltd. (subject to compliance with Section 185 of the Companies Act 2013. for the increase in exposure, existing exposure is already covered by the Corporate Guarantee of these Companies).</p> <p>E) Equitable mortgage of office space at 20A, Thacker House, 35 Chittaranjan Avenue, Kolkata admeasuring super built up area of 1000 sq. Ft., owned by Mrs. Sarita Patni.</p>